

ORDER SHEETO.A / MA / RA / CP NO. 926 OF 2005Applicant/s P. K. Srinastana Respds. U.O.I & Ors.Advocate for Applicant/s Sri A.K. Pandey Advocate for Respondent/s Sri R.D. Tiwari

Notes of the Registry	Orders of the Tribunal	Sheet No.
	O.A. No. 926/05 27.07.10 Hon'ble Mr. G. Shanthappa, Member (J) MA No. 1864 of 2010 This application is filed for restoration of O.A. No. 926/2005. The O.A. was dismissed in default on 21.04.2006. This M.A. is filed on 26.04.2010 alongwith delay condonation application. Post this M.A. for hearing on 26.08.2010.  J.M. /S.V./ <u>26/08/2010</u> <u>Hon'ble Mr. D.C. Lakha, A.M.</u> even on the revised call none appears for the applicant counsel. It seems that the applicant has lost interest in prosecuting the matter. Hence, the case is dismissed in default and for non prosecution. Sri A. Tripathi holding brief of Sri R.D. Tiwari, learned counsel for the respondents is present.  A.M. S.V./- Contd. On Sheet No. _____	